

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/11377/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the ^{sd} 23 November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No.DJ(G)/10971/23 dtd. 17.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.11.2023, along with station leave permission, from the morning of 24.11.2023, till the morning of 29.11.2023**, as prayed for. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-84/2003/11388/A, dated , 23-11-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]